## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:133 ANSWERED ON:22.02.2011 IRREGULARITIES DURING CG

Das Gupta Shri Gurudas;Jeyadural Shri S. R.;Mahajan Smt. Sumitra;Nahata Smt. P. Jaya Prada;Owaisi Shri Asaduddin;Ramkishun Shri ;Rao Shri Nama Nageswara;Shekhar Shri Neeraj;Singh Shri Rajiv Ranjan (Lalan);Singh Shri Yashvir;Sugavanam Shri E.G.;Tarai Shri Bibhu Prasad;Vardhan Shri Harsh

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the panel probing the alleged cases of irregularities and corruption related to XIX Commonwealth Games, 2010 has submitted its interim report to the Government;
- (b) if so, the major findings thereof and the details of recommendations made by the said panel;
- (c) whether any action has been initiated by the Government against the persons found guilty on the basis of the findings/recommendations made by the said panel;
- (d) if so, the details thereof; and
- (e) if not, the reason therefor and the time by which a final report is likely to be submitted to the Government?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) & (b): Yes, Madam. A High Level Committee headed by Shri V.K. Shunglu constituted to look into issues relating to the organizing and conduct of the Commonwealth Games, 2010 has submitted its First stand alone Report on issues relating to Host Broadcasting. The report containing major findings; recommendations etc. is available at Government of India Portal www.india.gov.in.
- (c) to (e): The report is being examined. The final report is likely to be submitted to the Government by 31.03.2011.